

F. No. A-26017/64/2018-Ad.II A  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
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New Delhi the 2<sup>nd</sup> May, 2018

OFFICE MEMORANDUM

**Subject:- Inclusion of names/ Re-fixation of seniority in All India Seniority List of Customs Appraisers for the period from 01/04/1997 to 31.12.2002.**

The undersigned is directed to say that on the basis of the information furnished by concerned Cadre Controlling Authorities and based on the information of Zonal Seniority List, the Competent Authority has approved inclusion of names/re-fixation of seniority in respect of two officers viz. S/Sh. (i) Shri.V.S. Teotia and (ii) Shri Rajendra Kumar Jain in the All India Seniority List of Customs Appraisers for the period from 01.04.1997 to 31.12.2002 which was circulated vide O.M No. A-23011/01/2004-Ad.IIA dated 24.04.2015.

2. The details of inclusion of names/re-fixation of seniority of the above mentioned officers are given in the Annexure-A.

Encl: As stated.

*A.K. Qasim*

(A.K. Qasim)  
Director

Tel. No. 011-23093102

- (i) All the Chief Commissioners/Directors General under CBIC ( by name)
- (ii) Webmaster, DG System, CBIC for uploading this O.M alongwith Annexure-A on the website of CBIC.

## Annexure-A

Inclusion of names/Re-fixation of seniority in All India Seniority List of Customs (Appraisers) for the period from 01.04.1997 to 31.12.2002.

SL No.	SL. No. IN AISL	NAME OF APPRAISER (S/Shri/Smt.)	DATE OF BIRTH	NAME OF CUSTOM HOUSE	DEEMED DATE OF APPOINTMENT/PROMOTION	DR/DR-EXP/PR (EO/PO/OS)	CATEGORY (UR/SC/ST)	DATE OF APPOINTMENT IN THE FEEDER CAERE	REMARKS
1.	440 A	V.S. TEOTIA	01.01.1966	MUMBAI	16.12.2002	PR-PO	UR	18.09.1989	Seniority fixed at 440A as he was regularized in the grade of Appraiser w.e.f. 16.12.2002 vide E.O. No.402/2017 dated 28.12.2017 and included in Zonal Seniority list vide corrigendum dated 22.03.2018 in between Smt. Ranjana R. Sawant (S.No.211) and Kum. N.Y. Ranade (S. No. 213).
2.	444A	RAJENDRA KUMAR JAIN	10.09.1964	MUMBAI	16.12.2002	PR-PO	UR	28.11.1990	(a) Seniority re-fixed at S. No. 444A from S. No. 441 on the basis of Zonal List of Mumbai Zone as per corrigendum dated 22.03.2018. (b) S.No.441 deleted (AISL 01/04/1997 to 31.12.2002 issued by OM dated 24.04.2015 )

A. J. Gani